West Bengal Act XI of 1951

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THE WEST BENGAL APPROPRIATION (No. 2) ACT, 1951.

(Passed by the West Bengal Legislature.)

[Assent of the Governor was first published in the Calcutta Gazette, Extraordinary, of the 31st March, 1951.]

An Act to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of West Bengal to the service of the year ending on the thirty-first day of March, 1951.

Whereas it is expedient to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of West Bengal to the service of the year ending on the thirty-first day of March, 1951;

It is hereby enacted as follows:—

- This Act may be called the West Bengal Appropriation Short title. (No. 2) Act, 1951.
- 2. From and out of the Consolidated Fund of West Issue of Rs. Bengal there may be paid and applied sums not exceeding 2,40,36,000 out of the those specified in column 3 of the Schedule amounting in the Consolidataggregate to the sum of Rupees two crores forty lakhs and West thirty-six thousand towards defraying the several charges Bengal for which will come in course of payment during the year ending the year ending 1950-51. on the thirty-first day of March, 1951, in respect of the services specified in column 2 of the Schedule.

The sums authorised to be paid and applied from and Approout of the Consolidated Fund of West Bengal by this Act priation. shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirtyfirst day of March, 1951.

(Schedule.)

[West Ben. Act XI of 1951.]

SCHEDULE.

1	2	3		
	Services and purposes.	Sums not exceeding		
Grant No.		Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund.	Total.
3 4 11 14 15 19 26	8—State Excise Duties 9—Stamps 22—Interest on Debt and other obligations 27—Administration of Justice 28—Jails and Convict Settlements 37—Education 43—Industries—Fisheries	Rs. 1,92,000 87,000 4,45,000 10,77,000 13,30,000 82,000	Rs. 9,92,000 	Rs. 1,92,000 87,000 9,92,000 4,45,000 10,77,000 13,30,000 82,000
20	50—Civil Works	10,05,000		10,05,000
29	81—Capital account of Civil Works outside the Revenue Account. Total—Grant No. 29	29,30,000	••	29,30,000
		39,35,000		39,35,000
30	54—Famine	5,19,000	••	5,19,000
31{	55—Superannuation allowances and pensions	13,23,000	.,	13,23,000
Ĺ	55A—Commutation of pensions financed from ordinary Revenues.	1,90,000	• •	1,90,000
	Total—Grant No. 31	15,13,000	• •	15,13,000
32 33	56—Stationery and Printing	4,11,000	1,54,000	4,11,000 1,54,000
34	22—Interest on Debt and other obligations— Expenditure on displaced persons.		50,000	50,000
IJ	57—Miscellaneous—Expenditure on displaced persons		1,000	1,000
	Total—Grant No. 34	•••	51,000	51,000
35 40 41	63—Extraordinary charges in India Interest-free Advances Loans and Advances bearing interest	92,48,000 14,21,000 25,79,000		92,48,000 14,21,000 25,79,000
	Grand Total	2,28,39,000	11,97,000	2,40,36,000